HIGH COURT OF ANDHRA PRADESH AT AMARAVATI ROC No.192/SO/2020 DATED:13.09.2020

NOTIFICATION

Sub:- High Court of Andhra Pradesh -limited hearing of urgent cases during the period from 15.09.2020 to 05.10.2020- Instructions Issued - Reg.

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In view of spike of Corona Virus (COVID-19), the High Court will sit for hearing of urgent cases from 15.09.2020 to 05.10.2020. Thus filing of all the cases will be entertained, processed and they will be listed. But, the pending matters, such as demolition, dispossession, eviction, habeas corpus, bails and suspension of sentence and such other urgent matters, on filing of affidavit showing the urgency in the other category of matters and the same will be examined and on approval by the Hon'ble the Chief Justice, those urgent cases only be listed during the aforesaid period.

(3.09.2020)
REGISTRAR GENERAL